Date: 27/08/2025

Mediator: Dr. Pankaj Sharma, DHJS

Case No.: 73/25 Case Id: 2507M06723 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:30:00 PM

SHILA DEVI Vs. SHYAM SUNDER & ORS

Total Days spent : 34

Total: 1

Mediator: Dr. Renu Aggarwal, Advocate

Case No.: 573/19 Case Id: 2508M10726 Referring Judge: Ms. Neha Paliwal, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

RAKESH Vs. SURINDER SINGH

Total Days spent : 6

Total: 1

Mediator: Ms. Amita Goyal, Advocate

Case No.: 1690/19 Case Id: 2508M09123 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 AM

RAJ KUMAR MAURYA Vs. MEENA MAURYA

Total Days spent : 20

Case No.: 2251/22 Case Id: 2507M07556 Referring Judge: Sh. Devendra Kumar Sharma, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 AM

M/S GOPAL STEEL INDUSTRIES Vs. NITIN AGGARWAL

Total Days spent : 27

Case No.: 3885/24 Case Id: 2508M09580 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

VINTAGE CREDIT & LEASING Vs. RAJAN

Total Days spent : 18

Case No.: 743/24 Case Id: 2508M09882 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

PRIYANKA Vs. SUMIT KUMAR

Total Days spent : 13

Case No.: 3473/24 Case Id: 2507M07239 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:30:00 AM

KUNDAN KUMAR MISHRA Vs. SANDHYA SAVITA

Total Days spent : 31

Date: 27/08/2025

Case No.: 198/25 Case Id: 2508M08905 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

RSPL Vs. ANUP KUMAR

Total Days spent : 20

Case No.: 302/24 Case Id: 2507M06848 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:30:00 PM

RENUKA Vs. PRASHANT BANERJEE

Total Days spent : 34

Case No.: 246/22 Case Id: 2507M05706 Referring Judge: Sh. Karanbir Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 3:00:00 PM

STATE Vs. VISHAL

Total Days spent : 48

Case No.: 1886/21 Case Id: 2506M05341 Referring Judge: Ms. Sukriti Jha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:00:00 PM

MAYANK PARASHAR Vs. SUMAN KISHORE NAUTIYAL

Total Days spent : 76

Case No.: 397/25 Case Id: 2507M06852 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 3:00:00 PM

SATPAL SINGH Vs. SANDEEP SABHARWAL

Total Days spent : 34

Case No.: 6423/2023 Case Id: 2508M10432 Referring Judge: Ms. Sayesha Chadha, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 3:00:00 PM

STATE Vs. EHTESHAN ALI

Total Days spent : 6

Case No.: 1399/18 Case Id: 2508M09878 Referring Judge: Sh. Arvind Bansal, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 3:00:00 PM

BHAWNA DHAWAN Vs. RITA RANI

Total Days spent : 13

Total: 12

Mediator: Ms. Anju Dixit, Advocate

Case No.: 138/18 Case Id: 2507M07893 Referring Judge : Sh. Sachin Sood, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 AM

GAURAV Vs. HARMINDER SINGH

Total Days spent : 27

Date: 27/08/2025

Case No.: 90/2022 Case Id: 2508M09854 Referring Judge: Sh. Vineet Kumar, DHJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

NAINI FINACAP LTD Vs. DALIP KUMAR

Total Days spent : 13

Case No.: 310/17 Case Id: 2508M08833 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 AM

ARTI Vs. OM PARKASH

Total Days spent : 20

Case No.: 828/20 Case Id: 2507M06085 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

VIKRAM SINGH Vs. PRATIBHA SHEKHAWAT @ PINKI

VICHAMI SINGIT

Total Days spent :

Case No.: 1592/24 Case Id: 2508M09833 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

VIJAY ADVANI Vs. SWATI ADVANI

Total Days spent :

Case No.: 3000/24 Case Id: 2508M08860 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

PUSHPA KUAMRI Vs. MOHAN GIRI

Total Days spent : 20

Case No.: 145/25 Case Id: 2507M06846 Referring Judge: Sh. Rajesh Kumar Goel, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

RAPID ENGINEERING CO PVT LTD Vs. CHEMPHARM INDUSTRIES INDIA PVT LTD & ORS

Total Days spent :

Case No.: 886/24 Case Id: 2508M08853 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

JYOTI Vs. NAMRATA

Total Days spent: 20

Case No.: 2225/24 Case Id: 2507M06463 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

GUNJAN KUMAR Vs. BABITA

Total Days spent: 36

Case No.: 565/24 Case Id: 2508M08832 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

NISHA Vs. SURENDER @ MONU

Total Days spent : 20

41

13

34

Date: 27/08/2025

Case No.: 315/24 Case Id: 2506M05113 Referring Judge: Sh. Sanjay Jindal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

ADIDAS AG Vs. ARVIND

Total Days spent : 83

Case No.: 1158/2019 Case Id: 2508M09815 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 1:00:00 PM

ABHAY CHOPRA Vs. BHAVNA ARORA

Total Days spent: 13

Case No.: 780/2023 Case Id: 2508M09819 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S MANJU BLOUSES PVT TLD Vs. MEENAKSHI AGGARWAL

Total Days spent : 13

Case No.: 1806/24 Case Id: 2508M09096 Referring Judge: Sh. Aakash Sharma, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

RESIDENT DEVELOPMENT & WELFARE GROUP Vs. RESIDENT WELFARE ASSO OF DDA

Total Days spent : 20

Case No.: 615/14 Case Id: 2508M09906 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

MALKEET SINGH Vs. BALVINDER KAUR

Total Days spent : 13

Case No.: 586/19 Case Id: 2508M10052 Referring Judge: Sh. Manoj Kumar Sharma, DHJS

M/S KINTETSU WORLD EXPRESS Vs. M/S KABS PHARMA

Total Days spent : 13

Case No.: 433/25 Case Id: 2508M10452 Referring Judge: Sh. Devendra Kumar Sharma, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

TATA CAPITAL LTD Vs. RAM PRAKSAH

Total Days spent : 6

Case No.: 454/25 Case Id: 2508M08901 Referring Judge: Sh. Vidya Prakash, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:30:00 PM

UTTAM JANA Vs. SUSHIL KUMAR

Total Days spent : 20

Total: 18

Mediator: Ms. Geeta Vohra, Advocate

Date: 27/08/2025

Case No.: 470/22 Case Id: 2507M07478 Referring Judge: Sh. Dev Saroha, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 AM

SATISH KUMAR BATRA Vs. CHOWHDARY DEEP CHAND

Total Days spent: 29

Case No.: 615734/16 Case Id: 2507M07428 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:30:00 AM

SURENDER KUMAR Vs. MAINA DEVI & ORS

Total Days spent : 29

Case No.: 3822/23 Case Id: 2507M07497 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 AM

VIJAY KUMAR LAMBA Vs. SHAHID

Total Days spent : 29

Case No.: 564/24 Case Id: 2508M10367 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 AM

MADAN LAL ARORA Vs. RAJENDER SHARMA

Total Days spent : 8

Case No.: 1239/24 Case Id: 2508M08330 Referring Judge: Sh. Vinay Singhal, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:00:00 AM

SHABNAM Vs. ABDUL KARIM

Total Days spent : 22

Case No.: 48/24 Case Id: 2508M10366 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 AM

RAJENDER SHARMA Vs. MADAN LAL ARORA

Total Days spent : 8

Case No.: 559/22 Case Id: 2507M07305 Referring Judge: Ms. Vasundhara Azad, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:30:00 AM

STATE Vs. NISAN SINGH

Total Days spent : 29

Case No.: 3347/24 Case Id: 2508M09468 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SUBHALAKSHMI FINANCE Vs. DAVINDER SINGH

Total Days spent: 15

Case No.: 683/20 Case Id: 2507M06651 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

VIJAY PAL Vs. MITTAL TRADING CO

Total Days spent : 36

Date: 27/08/2025

Case No.: 3360/24 Case Id: 2508M09464 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SUBHALAKSHMI FINANCE Vs. SINDER KAUR

Total Days spent : 15

Case No.: 1590/23 Case Id: 2507M07146 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

M/A ALI SALES CORP Vs. M/S LAMBA TEXTILES

Total Days spent : 29

Case No.: 10415/16 Case Id: 2508M10096 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

MUKESH MARWAHA Vs. RAM JEEVAN SHARMA

Total Days spent : 8

Case No.: 348/25 Case Id: 2508M08302 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

GOOD FAITH FASHION Vs. ALPANA PROPERTIES

Total Days spent : 22

Case No.: 859/22 Case Id: 2507M07135 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

KANWAL KISHORE NAGPAL Vs. MANMEET SINGH

Total Days spent : 29

Case No.: 358/18 Case Id: 2508M09981 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:30:00 PM

RANJNA SHARMA Vs. VINEET SHARMA

Total Days spent : 12

Case No.: 266/2022 Case Id: 2508M08380 Referring Judge: Sh. Pritam Singh, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 12:30:00 PM

NANADA DEVI Vs. ASHISH SAROHI

Total Days spent : 22

Case No.: 3541/20 Case Id: 2508M10010 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 1:00:00 PM

SHRIRAM CITY UNION FINANCE Vs. WASIM AKRAM

Total Days spent : 12

Case No.: 1248/24 Case Id: 2508M09413 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

SUNIL MEHTA Vs. REKHA DEVI

Date: 27/08/2025

Total Days spent : 15

Case No.: 1336/2017 Case Id: 2508M10023 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 4:00:00 PM

JASMINDER SINGH Vs. GANPATI WINES

Total Days spent : 12

Case No.: 1743/24 Case Id: 2508M08334 Referring Judge: Sh. Lalit Kumar, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 PM

BHUSHAN SIKKA Vs. NARINDER KUMAR

Total Days spent : 22

Case No.: 7103/2019 Case Id: 2508M08316 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 PM

SHRIRAM CITY UNION FINANCE Vs. AMIT KUMAR

Total Days spent : 22

Total: 21

Mediator: Ms. Illa Rawat, DHJS

Case No.: 139/24 Case Id: 2508M08635 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 AM

BSES YPL Vs. FAHAD

Total Days spent : 21

Case No.: 430/2016 Case Id: 2507M07601 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 AM

STATE Vs. OVAIS KHAN

Total Days spent : 27

Case No.: 807/2024 Case Id: 2508M09728 Referring Judge: Sh. Mukesh Kumar Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

RAKESH Vs. NIRDOSH

Total Days spent : 14

Case No.: 15/21 Case Id: 2508M08785 Referring Judge: Ms. Himanshi Tyagi, DJS

 Case Type:
 CRIMINAL OTHERS : CRIMINAL OTHERS

 Hearing Time :
 2:30:00 PM

STATE Vs. SHAHRUKH

Total Days spent : 20

Total: 4

Mediator: Ms. Madhu Kalia, Advocate

Date: 27/08/2025

Case No.: 140/25 Case Id: 2508M09108 Referring Judge: Ms. Tyagita Singh1, DJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:30:00 AM

DIVYA Vs. DINESH KUMAR

Total Days spent : 20

Case No.: 81/24 Case Id: 2508M09577 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 AM

CHANCHAL Vs. NITIN

Total Days spent : 18

Case No.: 588/21 Case Id: 2506M05072 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

STATE Vs. MOHD NADEEM

Total Days spent : 83

Case No.: 586/21 Case Id: 2508M09119 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

STATE Vs. MOHD NADEEM

Total Days spent : 20

Case No.: 948/18 Case Id: 2508M08792 Referring Judge: Ms. Alka Singh, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

ROBBY SHANKAR Vs. HASNAIN KHAN

Total Days spent : 20

Case No.: 458/24 Case Id: 2507M06315 Referring Judge: Sh. Arun Sukhija, DHJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 12:00:00 PM

VARSHA Vs. DEPENDER SINGH

Total Days spent : 39

Case No.: 614/2017 Case Id: 2508M09869 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

AJAY KUMAR Vs. REKHA RANI

Total Days spent : 13

Case No.: 716/24 Case Id: 2508M08764 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

TANU & ORS Vs. JITENDERA & ORS

Total Days spent : 20

Case No.: 926/24 Case Id: 2507M05582 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 PM

BSES RPL Vs. MAYA DEVI

Total Days spent: 53

Date: 27/08/2025

Case No.: 445/25 Case Id: 2508M08799 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 1:00:00 PM

MANAV MEHTA Vs. SHRIMATI SANTOSH CHOPRA

Total Days spent: 20

Case No.: 2075/23 Case Id: 2508M09839 Referring Judge: Ms. Shivangi Mangla, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

VINOD KUMAR Vs. HARRY SINGH

Total Days spent: 13

Case No.: 2074/23 Case Id: 2508M09838 Referring Judge: Ms. Shivangi Mangla, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

VINOD KUMAR Vs. HARRY SINGH

Total Days spent : 13

Case No.: 110/24 Case Id: 2508M10725 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 3:00:00 PM

PRIYA Vs. PRATEEK KUMAR

Total Days spent : 6

Case No.: 3400/2023 Case Id: 2508M09828 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:00:00 PM

SUNIL SHARMA Vs. BHUBNESHWAR

Total Days spent : 13

Case No.: 709/25 Case Id: 2508M09120 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 3:00:00 PM

DIVYA Vs. DINESH KUMAR

Total Days spent : 20

Total: 15

Mediator: Ms. Mohini, Advocate

Case No.: 15/23 Case Id: 2508M09558 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS

Case Type: CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 12:00:00 AM

SONIA Vs. HARISH

Total Days spent : 15

Case No.: 10381/17 Case Id: 2508M08734 Referring Judge: Ms. Gita, DJS

 Case Type :
 MATRIMONIAL : DOMESTIC VIOLENCE
 Hearing Time :
 11:00:00 AM

BEENA Vs. AMIT

Total Days spent : 22

Date: 27/08/2025

Case No.: 90/2022 Case Id: 2508M10122 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

SUNDEEP KHURANA Vs. POOJA KHURANA

Total Days spent : 8

Case No.: 399/22 Case Id: 2507M07183 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

M/S ALENIT CHEMICALS LLP Vs. VIKAS SHARMA

Total Days spent : 29

Case No.: 15/22 Case Id: 2508M11139 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 11:00:00 AM

SHAZIA ALI Vs. JAVED KHAN

Total Days spent : 1

Case No.: 613/20 Case Id: 2508M11233 Referring Judge: Sh. Arvind Bansal, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

MANISH ARORA Vs. POOJA

Total Days spent : 1

Case No.: 8849/16 Case Id: 2508M10097 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

RIZWAN AHMED Vs. KUNAL KALRA

Case No.: 250/23 Case Id: 2508M09393 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

SHULEKHA Vs. SHAKTI YADAV

Total Days spent : 15

Case No.: 138/25 Case Id: 2508M09551 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 PM

VASUDEV Vs. SONI

Total Days spent: 15

Case No.: 163/22 Case Id: 2508M11191 Referring Judge: Sh. Pawan Kr. Jain, DHJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 2:00:00 PM

VARSHA Vs. BHUPENDER

Total Days spent: 1

Case No.: 6940/24 Case Id: 2508M09523 Referring Judge: Ms. Shivali Sharma, DHJS

RAJ KUMAR Vs. M/S KAPOOR TRADERS

Total Days spent : 15

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Total Days spent:

Date: 27/08/2025

Case No.: 296/25 Case Id: 2508M11173 Referring Judge: Sh. Dharmender Singh, DHJS

USHA RANI Vs. BHARTI

Total Days spent :

Case No.: 292/24 Case Id: 2507M05592 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 3:00:00 PM

ECOM EXPRESS LTD Vs. NEENA SURI

Total Days spent : 50

Case No.: 1385/25 Case Id: 2508M08304 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

CHETAN PATEL Vs. RAMESH KUMAR

Total Days spent : 22

Case No.: 3331/24 Case Id: 2508M09493 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 PM

SUBHALAKSHMI FINANCE Vs. BALINDER

Total Days spent : 15

Case No.: 3351/24 Case Id: 2508M09447 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 PM

SUBHLAKSHMI FINANCE Vs. KIRANDEEP KAUR

Total Days spent : 15

Total: 16

Mediator: Ms. Priyanka Kasana, Advocate

Case No.: 624/18 Case Id: 2508M08754 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. BALVINDER

Total Days spent : 20

Case No.: 112/19 Case Id: 2508M08756 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. PANKAJ

Total Days spent : 20

Case No.: 411/2020 Case Id: 2508M09910 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

PRABHJOT SINGH Vs. RAJEEV CHOPRA

Total Days spent: 13

Page No.: 4

Date: 27/08/2025

Case No.: 81/23 Case Id: 2508M08758 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:15:00 PM

SHASHI KALA Vs. BABU LAL

Total Days spent : 20

Case No.: 656/25 Case Id: 2507M06641 Referring Judge: Sh. Kautuk, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

MOHIT BAKSHI Vs. MUNISH CHANDRA

Total Days spent : 34

Case No.: 14023/24 Case Id: 2507M05695 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S CHOLAMANDALAM INVESTMENT & FINANCE CO Vs. MANJU DEVI

Total Days spent : 48

Case No.: 239/20 Case Id: 2507M06198 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

AMRIT KAUR Vs. BALJEET SINGH

Total Days spent : 41

Case No.: 599/25 Case Id: 2505M04008 Referring Judge: Sh. Umang Joshi, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

MOHIT AGGARWAL Vs. PRATIBHA AGGARWAL & ANR

Total Days spent : 111

Case No.: 3149/24 Case Id: 2508M09816 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM CITY UNION FINANCE Vs. ARMAN KRIYANA STORE

Total Days spent : 13

Case No.: 90/25 Case Id: 2508M09121 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:30:00 PM

BANK OF BARODA Vs. SHEETAL SHARMA

Total Days spent: 20

Case No.: 1766/24 Case Id: 2507M06076 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:30:00 PM

RAJESH ANAND Vs. TARUNA

Total Days spent : 41

Case No.: 715/25 Case Id: 2508M08791 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:30:00 PM

REKHA PANDEY Vs. MANOJ SHARMA

Total Days spent : 20

Date: 27/08/2025

Case No.: 568/24 Case Id: 2508M10724 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 11:00:00 PM

PNB Vs. SIDDHARTH

Total Days spent : 6

Case No.: 50/22 Case Id: 2508M11266 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:30:00 PM

MEHAK AHMED Vs. DILSHAD AHMED

Total Days spent : 20

Total: 14

Mediator: Ms. Rajani Chauhan, Advocate

Case No.: 77/20 Case Id: 2507M05440 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

HARLEEN KAUR Vs. MANMEET SINGH CHANDHOK

Total Days spent : 55

Case No.: 263/21 Case Id: 2507M05434 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

HARLEEN KAUR Vs. MANMEET SINGH CHANDHOK

Total Days spent : 55

Case No.: 877/2022 Case Id: 2508M08893 Referring Judge: Sh. Gopal Singh Chauhan, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

HARPEET KAUR Vs. MANMEET SINGH

Total Days spent : 20

Case No.: 113/24 Case Id: 2507M07877 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

SUNDARAM FINANCE LTD Vs. SURESH KUMAR MISHRA

Total Days spent : 27

Case No.: 4604/24 Case Id: 2505M04842 Referring Judge: Sh. Anubhav Bijalwan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHRIRAM FINANCE LTD Vs. RAJESH SHARMA

Total Days spent : 90

Case No.: 713/17 Case Id: 2508M09822 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

BHAVANI Vs. GANESH

Total Days spent: 13

Date: 27/08/2025

Case No.: 3478/24 Case Id: 2508M08811 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. BRAHMWATI

Total Days spent : 20

Case No.: 915/23 Case Id: 2508M09112 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

CHANDA Vs. SUMIT KUMAR

Total Days spent : 20

Case No.: 328/21 Case Id: 2508M08866 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SONIA Vs. KARAMVEER SINGH

SONIA VS. KANAWIVEEN SINGH

Total Days spent : 20

Case No.: 9/16 Case Id: 2508M10051 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

NISHA Vs. MINESH

Case No.: 231/21 Case Id: 2507M07851 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:30:00 PM

NEETU Vs. KANWAR SINGH

Total Days spent : 27

Case No.: 354/24 Case Id: 2507M06663 Referring Judge: Sh. Manish Gupta, DHJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 2:30:00 PM

POOJA & ANR Vs. PAWAN

Total Days spent : 36

Case No.: 405/19 Case Id: 2508M08869 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

RIDHI KUNDRA Vs. NIKUNJ

Total Days spent : 20

Case No.: 1448/24 Case Id: 2507M06013 Referring Judge: Ms. Swati Malik, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:00:00 PM

M/S XO FOOTWEAR PVT LTD Vs. DIPENDERA LUNA

Total Days spent: 43

Case No.: 448/24 Case Id: 2507M07565 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

MONIKA YADAV Vs. SUMIT YADAV & ORS

Total Days spent : 27

Total Days spent :

13

Date: 27/08/2025

Case No.: 8351/24 Case Id: 2508M09849 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

INDUSIND BANK Vs. VINOD KUMAR

Total Days spent: 13

Case No.: 662/22 Case Id: 2505M04569 Referring Judge: Ms. Sukriti Jha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

VANDANA GUPTA Vs. AMIT RAO

Total Days spent : 97

Total: 17

Mediator: Ms. Sarita Aggarwal, Advocate

Case No.: 350/25 Case Id: 2508M10055 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

POOJA Vs. KANTA

Total Days spent : 13

Case No.: 1115/25 Case Id: 2508M09861 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 AM

PRATEEK GOEL Vs. M/S EAST WEST TRADERS

Total Days spent : 13

Case No.: 896/25 Case Id: 2508M09840 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 AM

PRATEEK GOEL Vs. SANDEEP SHARMA

Total Days spent : 13

Case No.: 115/25 Case Id: 2508M10056 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 12:30:00 AM

MURTI DEVI Vs. SHIV KUMAR

Total Days spent : 13

Case No.: 117/25 Case Id: 2508M10053 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:00:00 AM

MANOJ KUMAR Vs. SHIV KUMAR

Total Days spent: 13

Case No.: 1542/23 Case Id: 2507M07631 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

MANAV ANAND Vs. ANJALI GIRDHAR

Total Days spent : 27

Date: 27/08/2025

Case No.: 26/25 Case Id: 2507M07573 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 11:00:00 AM

HARMEET KAUR DHINGRA Vs. REKHA KOHLI

Total Days spent : 27

Case No.: 116/25 Case Id: 2508M10054 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:30:00 AM

MUKHTYAR SINGH Vs. SHIV KUMAR

Total Days spent : 13

Case No.: 1818/24 Case Id: 2508M09820 Referring Judge: Ms. Neha Pandey, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

PRATEEK GOEL Vs. NAVEEN KUMAR

Total Days spent : 13

Case No.: 615860/2016 Case Id: 2508M09845 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

DHARAMPAL GUPTA Vs. AMIT GUPTA

Total Days spent: 13

Case No.: 1147/19 Case Id: 2506M05075 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

TPDDL Vs. BABITA

Total Days spent : 83

Case No.: 8828/22 Case Id: 2506M05078 Referring Judge: Ms. Meena Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

ESHA MUKIM Vs. SURYA KANT SINGHAL

Total Days spent : 83

Case No.: 7144/23 Case Id: 2508M09101 Referring Judge: Ms. Shubhamjot Kaur, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

PP BOOKS LTD Vs. AKSHITA DISTRIBUTOR

Total Days spent : 20

Case No.: 5813/24 Case Id: 2508M09896 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

HDFC BANK Vs. YOGITA

Total Days spent : 13

Case No.: 5814/24 Case Id: 2508M09902 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

HDFC BANK Vs. YOGESH KUMAR

Total Days spent : 13

Date: 27/08/2025

Case No.: 5821/24 Case Id: 2508M09903 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

HDFC BANK Vs. VIJAY MISHRA

Total Days spent: 13

Case No.: 12/21 Case Id: 2508M10453 Referring Judge: Ms. Neetu Sharma, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 PM

STATE Vs. SOURABH

Total Days spent : 6

Case No.: 5551941/16 Case Id: 2508M09852 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

PRIYANKA SHARMA Vs. ANKUR SHARMA

Total Days spent : 13

Case No.: 3306/22 Case Id: 2508M08809 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 PM

RAJITA KAUR Vs. MANMOHAN

Total Days spent : 20

Case No.: 698/24 Case Id: 2507M07561 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

M/S OMSONS MARKETING PVT LTD Vs. M/S PATHPLUS LIQUORS PVT LTD

Total Days spent : 27

Case No.: 13706/24 Case Id: 2507M05710 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

M/S OSWAL CROP PROTECTION PVT LTD Vs. RAJEEV KUMAR

W/S OSWAL CROP PROTECTION PVT LTD VS. NAJEEV ROMAN

Total Days spent: 48

Case No.: 791/18 Case Id: 2508M08787 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 1:00:00 PM

STATE Vs. VIBHU DUTT

Total Days spent : 20

Case No.: 13298/16 Case Id: 2507M07849 Referring Judge: Sh. Dev Saroha, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

RAJ RANI Vs. GUNJAN AGGARWAL

Total Days spent : 27

Case No.: 15/25 Case Id: 2508M08907 Referring Judge: Sh. Devendra Kumar Sharma, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

SURAJ SURI Vs. SHIKHA KHANNA

Date: 27/08/2025

Total Days spent : 20

Case No.: 193/19 Case Id: 2508M10727 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

NARGIS Vs. BILQUIS

Total Days spent : 6

Case No.: 667/24 Case Id: 2507M05713 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

ANJALI Vs. AMIT @ AMIT CHAUDHARY & ORS

Total Days spent: 48

Case No.: 227/21 Case Id: 2508M08789 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 PM

PUSHP RAJ Vs. GULAM SARVER KHAN

Total Days spent : 20

Case No.: 618204/16 Case Id: 2507M06065 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:30:00 PM

M/S CONVEST BUILDCON PVT LTD Vs. AMAR PAL SINGH KOHLI

Total Days spent : 41

Total : 28

Mediator: Ms. Sunita Jain, Advocate

Case No.: 1443/22 Case Id: 2507M05480 Referring Judge: Ms. Divya Gupta, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT

Hearing Time: 12:00:00 PM

HDFC BANK LTD Vs. REENA KUMAR

Total Days spent : 54

Total: 1

Mediator: Ms. Vineeta Goyal, DHJS

Case No.: 372/25 Case Id: 2508M10423 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

M/S HIND PRECISION Vs. M/S THREE N PRODUCTS PVT LTD

Total Days spent : 6

Case No.: 3505/17 Case Id: 2507M06583 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

UMESH TYAGI Vs. ASHOK KUMAR TYAGI & ORS

Total Days spent: 34

Date: 27/08/2025

Case No.: 227/25 Case Id: 2508M08804 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

PRASHANT BHARAT Vs. MANJANI GAUTAM

Total Days spent : 20

Case No.: 417/25 Case Id: 2508M08892 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 PM

URMILA Vs. HDFC BANK

Total Days spent : 20

Case No.: 124773/16 Case Id: 2508M08815 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 PM

CANARA BANK Vs. RAMESH PRASAD WAHI

Total Days spent : 20

Case No.: 5873/24 Case Id: 2508M09895 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 PM

HDFC BANK Vs. SAURAV JAY BHAGWAN

Total Days spent : 13

Case No.: 5868/24 Case Id: 2508M09898 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 PM

HDFC BANK Vs. MOHD YUSHUF

Total Days spent : 13

Total: 7

Mediator: Not Assigned, NIL

Case No.: 953/24 Case Id: 2508M11426 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 AM

BSES RPL Vs. SATWANTI

Total Days spent : -1

Case No.: 613/20 Case Id: 2508M11438 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

GURINDER SINGH Vs. MANDEEP SINGH

Total Days spent : -1

Case No.: 134/23 Case Id: 2508M11435 Referring Judge : Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

POOJA Vs. SUNNY

Total Days spent : -1

Date: 27/08/2025

Case No.: 951/24 Case Id: 2508M11427 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 AM

BSES RPL Vs. SATISH

Total Days spent : -1

Case No.: 6/25 Case Id: 2508M11418 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

DHANWANTI Vs. ROBIN PAL

Total Days spent : -1

Case No.: 880/25 Case Id: 2508M11456 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL Hearing Time: 12:30:00 AM

ANKUR SHARMA Vs. KRITIKA SHARM

Total Days spent : -1

Case No.: 1143/22 Case Id: 2508M11430 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 AM

MOHD ISA KHAN Vs. MEHAK EXPORTER

Total Days spent : -1

Case No.: 421279/09 Case Id: 2508M11406 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 10:00:00 AM

AMULYA KUMAR Vs. GEETA ROY

Total Days spent : -1

Case No.: 11/25 Case Id: 2508M11400 Referring Judge: Sh. Ajay Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 10:00:00 AM

SHRIRAM PISTON & RINGS LTD Vs. SUNEEL KUMAR

Total Days spent : -1

Case No.: 739/20 Case Id: 2508M11415 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 10:00:00 AM

SHAKUNTALA Vs. SANJAY GUPTA

Total Days spent : -1

Case No.: 610252/16 Case Id: 2508M11433 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 10:00:00 AM

VIJAY KUMAR FARSHWAL Vs. OM PRAKASH & ORS

Total Days spent : -1

Case No.: 340/23 Case Id: 2508M11453 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 10:00:00 AM

NEELAM JAIN Vs. KRISHNA JAIN

Total Days spent : -1

Date: 27/08/2025

Case No.: 7/19 Case Id: 2508M11454 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 10:00:00 AM

KAMLA DEVI Vs. NDMC

Total Days spent : -1

Case No.: 609953/16 Case Id: 2508M11452 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR DAMAGES Hearing Time: 10:00:00 AM

VIJAY KUMAR Vs. FARAH NASIM

Total Days spent : -1

-1

Case No.: 4/25 Case Id: 2508M11457 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 10:00:00 AM

SURINDER SINGH RAWAT Vs. RAJENDER PRASAD DARUKA

Total Days spent :

Case No.: 731/20 Case Id: 2508M11451 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 10:00:00 AM

SHEELA Vs. ARUNA SHARMA

Total Days spent : -1

Case No.: 529/23 Case Id: 2508M11419 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 10:00:00 AM

LAJWANTI Vs. VIKRANT

Total Days spent : -1

Case No.: 330/23 Case Id: 2508M11432 Referring Judge: Sh. Pawan Kr. Jain, DHJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 10:00:00 AM

BEENA DEVI Vs. JITENDER KUMAR SINGH

Total Days spent : -1

Case No.: 183/24 Case Id: 2508M11445 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 10:00:00 AM

LAIBA ANSARI Vs. FAHEEM QURESHI

Total Days spent : -1

Case No.: 152/23 Case Id: 2508M11413 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:00:00 AM

RAVINDER GUPTA Vs. RANJANA

Total Days spent : -1

Case No.: 52/22 Case Id: 2508M11412 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 10:00:00 AM

SHAILA Vs. MOHD LAEEQ

Date: 27/08/2025

Total Days spent: -1 2508M11416 Case Id: Referring Judge: Ms. Aditi Chaudhary, DHJS Case No.: 456/24 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. **Hearing Time:** 11:00:00 AM Case Type: SURENDER KAUR Vs. **SUNIL GOGNA Total Days spent:** -1 2508M11403 Case No.: 7113/18 Case Id: Referring Judge: Ms. Vijayshree Rathore, DJS CRIMINAL OTHERS: CRIMINAL OTHERS **Hearing Time:** 11:00:00 AM Case Type: STATE Vs. **SUMIT Total Days spent:** -1 242/25 2508M11442 Case No.: Case Id: Referring Judge: Ms. Anamika, DJS Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 11:30:00 AM SHIVANI BHATIA Vs. **GAUTAM BHATIA Total Days spent:** -1 2508M11414 Case No.: 1041/24 Case Id: Referring Judge: Sh. Kautuk, DJS **RECOVERY: SUIT FOR RECOVERY OF MONEY** Case Type: **Hearing Time:** 12:30:00 PM **ROHIT SEHGAL** M/S MPH GROUP Vs. **Total Days spent:** -1 2508M11424 Ms. Helly Fur Kaur, DJS Case No.: 537/23 Case Id: Referring Judge: MATRIMONIAL: DOMESTIC VIOLENCE 2:00:00 PM Case Type: **Hearing Time:** SHASHI KALA **KULDEEP SHARMA** Vs. **Total Days spent:** -1 Case Id: 2508M11405 Ms. Arushi Parwal, DJS Case No.: 6057/17 Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 2:00:00 PM Case Type: **Hearing Time: POOJA FINLEASE KARTAR SINGH** Vs. **Total Days spent:** -1 2508M11423 Ms. Surabhi Sethi, DJS Case No.: 2861/2024 Case Id: Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:00:00 PM **HDFC BANK LTD SAKIR SAMAD** Vs. Total Days spent: -1 2508M11408 Case Id: Referring Judge: Ms. Shagun Sharma, DHJS Case No.: 125305/16 Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 2:00:00 PM **SANJAY SETH** Vs. MANISH KUMAR Total Days spent : -1

Referring Judge:

Case No.:

Case Type:

26/24

Case Id:

125 Cr.P.C.: CASES U/S 125 OF Cr.P.C.

2508M11421

Page No.: 41

Sh. Pawan Kr. Jain, DHJS

Hearing Time:

2:00:00 PM

Date: 27/08/2025

Total Days spent:

-1

HEENA Vs. SHARAD KUMAR

Case No.: 912/22 Case Id: 2508M11410 Referring Judge: Sh. Gopal Singh Chauhan, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

JASBIR SINGH Vs. SAHIBA

Total Days spent : -1

Case No.: 11993/18 Case Id: 2508M11422 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

VIKASH BANSAL Vs. SANJEEV KUMAR

Total Days spent : -1

Case No.: 171/20 Case Id: 2508M11411 Referring Judge: Sh. Dev Saroha, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS #Hearing Time: 2:00:00 PM

STATE Vs. PRATAP SINGH

Total Days spent : -1

Case No.: 1262/24 Case Id: 2508M11417 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

ANJU RANI Vs. BISHAN CHAND

Total Days spent : -1

Case No.: 1922/24 Case Id: 2508M11420 Referring Judge: Sh. Pawan Kr. Jain, DHJS

 Case Type :
 MATRIMONIAL : PETITION FOR DIVORCE
 Hearing Time :
 2:00:00 PM

SHARAD KUMAR Vs. HEENA

Total Days spent : -1

Case No.: 675/22 Case Id: 2508M11409 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

BHAGWAN Vs. DEEPAK

Total Days spent : -1

Case No.: 5655/19 Case Id: 2508M11449 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SUMITOMO CHEMICAL Vs. GUPTA BEEJ BHANDAR

Total Days spent : -1

Case No.: 355/23 Case Id: 2508M11446 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

PRIYANKA SURYASNATA PATNAIK Vs. BINEET KUMAR MOHANTY

Total Days spent : -1

Case No.: 244/25 Case Id: 2508M11447 Referring Judge: Ms. Shruti Sharma-II, DJS

Date: 27/08/2025

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

TARANPREET KAUR Vs. AMANDEEP SINGH

Total Days spent : -1

Case No.: 267/22 Case Id: 2508M11448 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

AARTI Vs. ASHISH

Total Days spent : -1

Case No.: 3270/23 Case Id: 2508M11455 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK Vs. SARITA SUBBA

Total Days spent : -1

Case No.: 3277/23 Case Id: 2508M11458 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK LTD Vs. RAVI KUMAR

Total Days spent : -1

Case No.: 718/23 Case Id: 2508M11459 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

DHARAMVEER Vs. ALKA

Total Days spent : -1

Case No.: 782/21 Case Id: 2508M11437 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 2:00:00 PM

MEENAKSHI Vs. SATISH KUMAR

Total Days spent : -1

Case No.: 3861/24 Case Id: 2508M11428 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

NUTRICA PUSTI HEALTHCARE PVT LTD Vs. AJAY GUPTA

Total Days spent : -1

Case No.: 609/23 Case Id: 2508M11429 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

MANJEET KAUR Vs. DEEPAK SINGH

Total Days spent : -1

Case No.: 397/21 Case Id: 2508M11431 Referring Judge: Sh. Vinay Singhal, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

PRIYANSH SAHRMA Vs. NKS SUPER SPECIALTY

Total Days spent : -1

Date: 27/08/2025

Case No.: 3278/23 Case Id: 2508M11434 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK LTD Vs. RANJEET KUMAR

Total Days spent : -1

Case No.: 11673/18 Case Id: 2508M11439 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

IDNUSIND BANK LTD Vs. MOHD FAIZAB

Total Days spent : -1

Case No.: 3262/23 Case Id: 2508M11440 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK LTD Vs. VIJAY PANCHAL

Total Days spent : -1

Case No.: 3265/23 Case Id: 2508M11441 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK LTD Vs. SUMIT KUMAR

Total Days spent : -1

Case No.: 1528/22 Case Id: 2508M11443 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

QUAISAR ALI Vs. POONAM

Total Days spent : -1

Case No.: 200/25 Case Id: 2508M11444 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

DEEPANSHI Vs. SANDEEP

Total Days spent : -1

Case No.: 676/22 Case Id: 2508M11425 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

SHASHI ROHILLA Vs. DEEPAK

Total Days spent : -1

Case No.: 188/21 Case Id: 2508M11436 Referring Judge: Sh. Manish Gupta, DHJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 2:00:00 PM

MANINDER KARU Vs. AMANDEEP SINGH

Total Days spent : -1

Case No.: 360/24 Case Id: 2508M11402 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

ZEBA Vs. AZHAR

Total Days spent : -1

Date: 27/08/2025

Case No.: 333/21 Case Id: 2508M11401 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

KANAK JYOTI Vs. PANCHAM VERMA

Total Days spent : -1

Case No.: 5857/24 Case Id: 2508M11399 Referring Judge: Sh. Raghubir Singh, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

CANARA BANK Vs. PAWAN NAGPAL

Total Days spent : -1

Case No.: 609/23 Case Id: 2508M11404 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:30:00 PM

KALAWATI Vs. ANOOP SINGH

Total Days spent : -1

Case No.: 1076/23 Case Id: 2508M11407 Referring Judge: Sh. Rinku Jain, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:30:00 PM

RAJIV GARG Vs. CHATTARPAL KHARI

Total Days spent : -1

Case No.: 39/25 Case Id: 2508M11450 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 3:00:00 PM

RUBY PARVEZ KHAN Vs. AAMIL KHAN

Total Days spent : -1

Total: 61

Mediator: Sh. Baljeet Kumar, Advocate

Case No.: 586/23 Case Id: 2508M10439 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 AM

SONAM DASS Vs. ROBIN CHAMARIA

Total Days spent : 6

Case No.: 379/24 Case Id: 2508M10057 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 AM

TANU JAIN Vs. SAURAV DUGAR

Total Days spent : 13

Case No.: 137/22 Case Id: 2508M08829 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 AM

DIVYA Vs. AKASH

Total Days spent: 20

Date: 27/08/2025

Case No.: 1/24 Case Id: 2508M09885 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time:

UTTAM KUMARI Vs. DEEPAK

Total Days spent : 13

Case No.: 44/23 Case Id: 2508M08830 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:30:00 AM

DIVYA Vs. AKASH

Total Days spent : 20

Case No.: 958/24 Case Id: 2507M07510 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

RAJAT SHARMA Vs. SEEMA & ORS

Total Days spent : 27

Case No.: 163/25 Case Id: 2507M06100 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

UNION BANK OF INDIA Vs. SUSHIL SINGH CHAUDHARY

Total Days spent : 41

Case No.: 12/25 Case Id: 2508M10413 Referring Judge: Sh. Ajay Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

MUTHOOT FINCORP Vs. LALITA

Total Days spent : 6

Case No.: 773/23 Case Id: 2508M10401 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

UMESH PRASAD Vs. SAHARA INDUS CREDIT COOP SOCIETY

Total Days spent : 6

Case No.: 12099/19 Case Id: 2507M07831 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

HARPREET SINGH Vs. REENA RANI

Total Days spent : 27

Case No.: 243/24 Case Id: 2507M06088 Referring Judge: Ms. Ekta Gauba Mann, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 1:00:00 PM

SUSHMA Vs. GAUTAM KUMAR

Total Days spent : 41

Case No.: 5552056/2016 Case Id: 2507M07594 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

LAXMI Vs. RAM CHANDER & ORS

Total Days spent : 27

12:30:00 AM

Date: 27/08/2025

Case No.: 1502/22 Case Id: 2507M05704 Referring Judge: Ms. Shivangi Mangla, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

KANHAIYA LAL BANSAL Vs. SUBHASH CHAND

Total Days spent : 48

Case No.: 294/25 Case Id: 2506M05175 Referring Judge: Ms. Neelam Singh, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

UNION BANK OF INDIA Vs. SANJEEV KUMAR

Total Days spent : 83

Case No.: 657/22 Case Id: 2507M05509 Referring Judge: Ms. Shivangi Mangla, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

NANDA SHARMA Vs. PRATIBHA PASSI

Total Days spent : 55

Case No.: 843/22 Case Id: 2507M06860 Referring Judge : Ms. Shivangi Mangla, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S NAINI FINCAP LTD Vs. MAMTA

Total Days spent : 34

Case No.: 48/2024 Case Id: 2508M08818 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

STATE Vs. ARUN KUMAR

Total Days spent : 20

Case No.: 834/19 Case Id: 2508M08776 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

STATE Vs. MANOJ KUMAR

Total Days spent : 20

Case No.: 289/24 Case Id: 2508M09883 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

NISHA Vs. SOHAN

Total Days spent :

Case No.: 256/23 Case Id: 2508M08819 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

STATE Vs. RAJAT SHARMA

Total Days spent: 20

Case No.: 767/24 Case Id: 2508M08845 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

MANINDER SINGH Vs. SAKSHI ARORA

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Date: 27/08/2025

Total Days spent:

20

2508M08897 Case Id: Referring Judge: Sh. Vikas Madaan, DJS Case No.: 334/24 **RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time:** 2:00:00 PM Case Type: **RANJANA CHAUDHARY RAJ KUMAR** Vs. **Total Days spent:** 20 Case No.: 8/2022 Case Id: 2508M08755 Referring Judge: Ms. Vineeta Goyal, DHJS COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 2:00:00 PM Case Type: M/S POLYBLENDS INDIA Vs. M/S DHARYA POLYMERS **Total Days spent:** 20 33/23 2508M10058 Case No.: Case Id: Referring Judge: Ms. Shivli Talwar, DJS Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 2:00:00 PM **NEERU LAL** Vs. **DIJENDER SINGH Total Days spent:** 13 Case No.: 3481/24 Case Id: 2508M08746 Referring Judge: Ms. Surabhi Sethi, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:00:00 PM **HDFC BANK LTD BILAL** Vs. **Total Days spent:** 20 2508M09835 Ms. Pooja Yadav, DJS Case No.: 538212/16 Case Id: Referring Judge: MATRIMONIAL: DOMESTIC VIOLENCE 3:00:00 PM Case Type: **Hearing Time: DEEPAK PRIYANKA** Vs. **Total Days spent:** 13 Total: 26 **Mediator:** Sh. Dharamvir Gupta, Advocate 2508M08504 Case No.: 450/25 Case Id: Referring Judge: Ms. Alka Singh, DJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / 12:00:00 AM Case Type: **Hearing Time: SHARDA** Vs. **MUTHOOT FINCORP Total Days spent:** 21

SOUTH DELHI PHARMA Vs. INTERLINKS OVERSEA PVT LTD

2508M08738

COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST)

Case Id:

Case No.:

Case Type:

1639/23

Total Days spent : 20

Referring Judge:

Case No.: 76/24 Case Id: 2508M09355 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

AMRITA SHAW Vs. ASHISH KUMARSHAW

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Sh. Anil Kumar Sisodia, DHJS

Hearing Time:

12:30:00 AM

Date: 27/08/2025

Total Days spent: 19 2507M06857 Referring Judge: Ms. Anamika, DJS Case No.: 608/24 Case Id: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 11:00:00 AM Case Type: **SHABNAM** Vs. **AKRAM Total Days spent:** 34 2508M08513 Case No.: 449/25 Case Id: Referring Judge: Ms. Alka Singh, DJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / 12:00:00 PM Case Type: **Hearing Time:** KRISHNA DEVI **ARCHANA Total Days spent:** 21 2507M06859 Case No.: Case Id: Referring Judge: Sh. Pawan Kr. Jain, DHJS 394/24 Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM KHUSHBU & ANR Vs. **SHAKEEL** 34 **Total Days spent:** Case No.: 11770/16 Case Id: 2507M06477 Referring Judge: Sh. Jiten Mehra, DHJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Case Type: **Hearing Time:** 12:30:00 PM **SHARDA DEVI RAJINDER KUMAR BIDANEY** Vs. **Total Days spent:** 38 2507M06476 Sh. Jiten Mehra, DHJS Case No.: 11771/16 Case Id: Referring Judge: OTHER CIVIL SUIT: OTHER CIVIL SUIT 12:30:00 PM Case Type: **Hearing Time:** RAJINDER KUMAR BIDANEY Vs. **SHARDA DEVI Total Days spent:** 38 Case Id: 2508M08606 Sh. Anil Kumar Sisodia, DHJS Case No.: 980/2023 Referring Judge: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) 12:30:00 PM Case Type: **Hearing Time: GLOBUS TRANSITOS PVT LTD CMR GREEN TECHNOLOGIES** Vs. **Total Days spent:** 21 2507M07864 Sh. Sachin Sood, DHJS Case No.: 2234/17 Case Id: Referring Judge: RECOVERY: SUIT FOR RECOVERY OF MONEY Case Type: **Hearing Time:** 2:00:00 PM **CHAITALEE ARORA SRI RAM SALES CORP** Vs. Total Days spent: 27 2507M07861 Case Id: Referring Judge: Ms. Poonam Singh, DJS Case No.: 22270/16 Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM **G M TECHNOLOGIES PVT LTD NEWGEN SPECIALITY PLASTIC** Vs. Total Days spent: 27

Referring Judge:

Case No.:

Case Type:

22272/16

Case Id:

2507M07860

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT

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Ms. Poonam Singh, DJS

Hearing Time:

2:00:00 PM

Date: 27/08/2025

G M TECHNOLOGIES PVT LTD Vs. NEWGEN SPECIALITY PLASTIC

Total Days spent : 27

Case No.: 22271/2016 Case Id: 2507M07859 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

G M TECHNOLOGIES PVT LTD Vs. NEWGENT SPECIALITY PLASTIC

Total Days spent : 27

Case No.: 9713/19 Case Id: 2507M06061 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

JANA SMALL FINANCE BANK LTD Vs. RAJESH R

Total Days spent : 41

Case No.: 330/24 Case Id: 2507M07250 Referring Judge: Sh. Gaurav Goyal, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 4:00:00 PM

STATE Vs. SUSAN DHAWAN

Total Days spent : 31

Case No.: 789/24 Case Id: 2507M06411 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

GOYAL ENTERPRISES HUF Vs. GULSHAN CHANDHOK

Total Days spent : 38

Case No.: 08/22 Case Id: 2507M07254 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

MANISTA TIWARI Vs. RANJENDER PRASAD TIWARI

Total Days spent : 31

Case No.: 13/23 Case Id: 2507M07253 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

MASTER DEV TIWARI Vs. RAJENDER PRASAD TIWARI

Total Days spent : 31

Case No.: 2056/17 Case Id: 2507M06352 Referring Judge: Sh. Rakesh Kumar Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

D K SINGH Vs. AAKRITI ART GLASS PVT LTD

Total Days spent : 38

Case No.: 2055/17 Case Id: 2507M06353 Referring Judge: Sh. Rakesh Kumar Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

D K SINGH Vs. SANDHYA

Total Days spent : 38

Case No.: 1746/24 Case Id: 2508M09348 Referring Judge: Sh. Sumeet Anand, DHJS

Date: 27/08/2025

Case Type: OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

SUNIL KUMAR Vs. MCD

Total Days spent : 19

Case No.: 6858/24 Case Id: 2508M09349 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT
Hearing Time: 2:00:00 PM

MUKESH KUMAR Vs. MCD

Total Days spent : 19

Case No.: 6998/24 Case Id: 2508M09350 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

MEENA Vs. MCD

Total Days spent : 19

Case No.: 454/2024 Case Id: 2508M08844 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SINTHIYA Vs. UMESH KUMAR

Total Days spent : 20

Case No.: 171/2024 Case Id: 2508M09880 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

RAJWATI Vs. NEERAJ KAPUR

Total Days spent : 13

Case No.: 408/25 Case Id: 2508M08821 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SHWETA SUNEJA Vs. HARISH SUNEJA

Total Days spent : 20

Case No.: 111/22 Case Id: 2508M09844 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

ALPHANSO PRODUCT PVT LTD Vs. ROHIT

Total Days spent : 13

Case No.: 263/24 Case Id: 2508M10060 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 3:00:00 PM

SNEHA Vs. SOURAV LAMBA

Total Days spent : 13

Case No.: 608517/16 Case Id: 2507M07606 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 PM

MANOJ KUMAR Vs. SUYOG JAIN

Total Days spent : 27

Total:
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Date: 27/08/2025

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Mediator: Sh. Durga Pd., Advocate

Case No.: 327/25 Case Id: 2508M08796 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

M/S RAM CHARAN BANSAL CONST Vs. DELHI JAL BOARD

Total Days spent : 20

Total: 1

Mediator: Sh. J.L. Singla, Advocate

Case No.: 9563/24 Case Id: 2508M10729 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

RAJNEESH VERMA Vs. SACHIN SHARMA

Case No.: 9565/24 Case Id: 2508M10730 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

RAJNEESH VERMA Vs. SACHIN VERMA

Total Days spent : 6

Case No.: 606/25 Case Id: 2508M10731 Referring Judge: Sh. Kautuk, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 AM

NIHAL SINGH Vs. SIMRAN ASIWAL

Total Days spent :

Case No.: 747/24 Case Id: 2508M10402 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 AM

SINDHU JHA Vs. RANDHIR SINGH

Total Days spent : 6

Case No.: 9564/24 Case Id: 2508M10732 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

RAJNEESH VERMA Vs. SACHIN SHARMA

Total Days spent : 6

Case No.: 47/24 Case Id: 2508M10734 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 AM

PREETI DEVI Vs. LALIT MAHTO

Total Days spent : 6

Case No.: 501/23 Case Id: 2508M10049 Referring Judge: Sh. Pawan Kr. Jain, DHJS

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Total Days spent:

6

Date: 27/08/2025

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 AM

KANTA KUMARI Vs. SUDHIR SHARMA

Total Days spent: 13

Case No.: 2117/23 Case Id: 2508M10050 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 AM

KANTA KUMARI Vs. SUDHIR SHARMA

Total Days spent: 13

Case No.: 1143/25 Case Id: 2508M10457 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

BANK OF BARODA Vs. BRIJESH KUMAR SETHI

Total Days spent : 6

Case No.: 1545/24 Case Id: 2505M04505 Referring Judge: Sh. Kautuk, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 PM

PARAMJIT Vs. SAJJAN SINGH & ORS

Total Days spent : 97

Case No.: 209/25 Case Id: 2507M07586 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

NEETU PASWAN Vs. KUNDAN KUMAR

Total Days spent : 27

Case No.: 401/25 Case Id: 2507M05435 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

RAM DEV SHARMA Vs. CHARANJEET LAL VAHIL

Total Days spent :

Case No.: 1589/23 Case Id: 2508M09090 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

SANTOSH KUMAR Vs. AJAY

Total Days spent : 20

Case No.: 1055/24 Case Id: 2508M08878 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:00:00 PM

YOGESH SHARMA Vs. SUBHASH KUMAR

Total Days spent: 20

Total: 14

Mediator: Sh. Naveen Grover, Advocate

Case No.: 418/25 Case Id: 2507M07625 Referring Judge: Ms. Manya, DJS

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Date: 27/08/2025

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

SONIKA SINGHAL Vs. YOGINDER SINGAL

Total Days spent : 27

Total: 1

Mediator: Sh. Purender Lakra, Advocate

Case No.: 1343/23 Case Id: 2507M07866 Referring Judge: Sh. Dev Saroha, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 AM

BHAWANA Vs. YANTESH KUMAR

Total Days spent : 27

Case No.: 250/25 Case Id: 2508M08771 Referring Judge: Ms. Richa Sharma, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:45:00 AM

MAHARJA AGGARSAIN HOSPITAL Vs. VIKRAM PRATAP SINGH

Total Days spent : 20

Case No.: 213/17 Case Id: 2508M08851 Referring Judge: Ms. Himanshi Tyagi, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:15:00 PM

STATE Vs. ROHIT

Total Days spent :

Case No.: 292/2021 Case Id: 2508M08780 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

AMANPREET KAUR Vs. AMANDEEP SINGH

Total Days spent : 20

Case No.: 10697/25 Case Id: 2507M07533 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

TATA CAPITAL LTD Vs. SACHIN SHARMA

Total Days spent : 27

Case No.: 10688/25 Case Id: 2507M07887 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

TATA CPAITAL LTD Vs. KASI PRASAD

Total Days spent : 27

Case No.: 862/22 Case Id: 2508M09846 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:15:00 PM

HARPREET SINGH Vs. DEEPAK SHARMA

Total Days spent : 13

Case No.: 874/22 Case Id: 2508M09900 Referring Judge: Ms. Deshna Golichha, DJS

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Date: 27/08/2025

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:15:00 PM

JAYCO FINANCE SERVICES Vs. **DEEPAK SHARMA**

Total Days spent: 13

Case No.: Case Id: 2508M10438 Referring Judge: Sh. S.S. Rathi, DHJS 1143/2024

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 2:30:00 PM

PRASHANT BANSAL Vs. SUNPREET SINGH

Total Days spent: 6

Ms. Alka Singh, DJS Case No.: 303/22 Case Id: 2507M07558 Referring Judge:

RECOVERY: SUIT FOR RECOVERY OF MONEY 3:30:00 PM Case Type: **Hearing Time:**

HINDUSTAN MEDIA VENTURES LTD Vs. **ANISH JAIN**

Total Days spent: 27

Case No.: 330/22 Case Id: 2508M08782 Referring Judge: Sh. Dharmender Singh, DHJS

RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 11:15:00 PM Case Type:

M/S SUNAINA TOWERS PVT LTD Vs. TRANSLINE TECHNOLOGY

Total Days spent: 20

11

Total:

Sh. Randeep Pundir, Advocate **Mediator:**

Case No.: 2508M09103 Referring Judge: Ms. Shubhamjot Kaur, DJS 1941/22 Case Id:

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 12:00:00 AM Case Type: **Hearing Time:**

SANJAY KUMAR Vs. **VIKAS SHARMA**

Total Days spent: 20

2508M09858 Case No.: 673/21 Case Id: Referring Judge: Sh. Pawan Kr. Jain, DHJS

MATRIMONIAL: PETITION FOR DIVORCE Case Type: **Hearing Time:** 12:00:00 AM

ANKUR GEETA Vs.

Total Days spent: 13

2507M06858 Ms. Divyashree Raina, DJS Case No.: 248/25 Case Id: Referring Judge:

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 11:00:00 AM

ARTI Vs. **CHETAN & ORS**

Total Days spent: 34

Case No.: 433/21 Case Id: 2508M11398 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS **Hearing Time:** 11:00:00 AM

STATE Vs. **VAIBHAV PANDEY**

Total Days spent: 13

Case No.: 690/25 Case Id: 2507M07579 Referring Judge: Sh. Dev Chaudhary, DJS

Date: 27/08/2025

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:30:00 AM

HAROON MASIH Vs. RUBY MASSY

Total Days spent : 27

Case No.: 3811/24 Case Id: 2508M09825 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SHRIRAM CITY UNION FINANCE Vs. RAJ KUMAR CHAUHAN

Total Days spent : 13

Case No.: 433/2023 Case Id: 2508M08874 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

KOMAL Vs. VIJAY

Total Days spent : 20

Case No.: 856/22 Case Id: 2508M08765 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:30:00 PM

AHINSKA SINGH Vs. SHIKHA DHIR

Total Days spent : 20

Case No.: 115/2025 Case Id: 2508M09826 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:30:00 PM

PAYAL Vs. YOGESH

Total Days spent: 13

Total: 9

Mediator: Sh. S.S. Rathi, DHJS

Case No.: 4233/24 Case Id: 2507M07615 Referring Judge: Sh. Bharat Aggarwal, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 AM

MOHD ZAKIR & ORS Vs. ANIL KUMAR

Total Days spent : 27

Case No.: 350/24 Case Id: 2507M07527 Referring Judge: Sh. Bharat Aggarwal, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 2:00:00 PM

MOHD ZAKIR & ORS Vs. ANIL KUMAR

Total Days spent : 27

Case No.: 80/21 Case Id: 2507M07526 Referring Judge: Sh. Bharat Aggarwal, DJS

ANIL KUMAR Vs. MOHD ZAKIR & ORS

Total Days spent : 27

Case No.: 4234/24 Case Id: 2507M07596 Referring Judge: Sh. Bharat Aggarwal, DJS

Date: 27/08/2025

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

MOHD ZAKIR & ORS Vs. ANIL KUMAR

Total Days spent : 27

Total: 4

Mediator: Sh. Tarun K Rattan, Advocate

Case No.: 122/21 Case Id: 2508M10736 Referring Judge: Sh. Manuj Kaushal, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 AM

STATE Vs. PRAVEEN KUMAR

Total Days spent : 6

Case No.: 225/24 Case Id: 2508M09916 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time:

ARUN KUMARI Vs. BABITA

Total Days spent : 13

Case No.: 311/24 Case Id: 2508M08888 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 AM

PRASHANT Vs. SUNNY

Total Days spent : 20

Case No.: 405/23 Case Id: 2508M08784 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

HARPREET KAUR Vs. PRADEEP SINGH

Total Days spent : 20

Case No.: 1311/19 Case Id: 2508M10061 Referring Judge: Sh. Neeraj Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 AM

HDFC BANK LTD Vs. TYBORS INFRATECH PVT LTD

Total Days spent : 13

Case No.: 727/25 Case Id: 2508M09100 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 AM

TAJINDER SINGH Vs. SHIPRA JHAAM

Total Days spent : 20

Case No.: 252/22 Case Id: 2508M08862 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 AM

MEGHNA Vs. RAVINDER

Total Days spent : 20

Case No.: 1068/24 Case Id: 2508M08899 Referring Judge: Sh. Dharmender Singh, DHJS

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12:00:00 AM

Date: 27/08/2025

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 AM

ANIL KHOSLA Vs. PRATAP MOHAN

Total Days spent : 20

Case No.: 9549/16 Case Id: 2507M07890 Referring Judge: Sh. Dev Saroha, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:30:00 AM

VIJAYA Vs. VIJAY KUMAR

Total Days spent : 27

Case No.: 494/23 Case Id: 2507M05709 Referring Judge: Ms. Arjinder Kaur, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 12:00:00 PM

PAVAN DEWAN Vs. RAJ KUMAR KAPOOR & ORS

Total Days spent : 48

Case No.: 7095/16 Case Id: 2507M07891 Referring Judge: Sh. Dev Saroha, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

SATPAL NAGRATH Vs. KULDEEP SINGH

Total Days spent : 27

Case No.: 399/24 Case Id: 2508M10418 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

SONU Vs. BIMLA RANI

Total Days spent : 6

Case No.: 2815/24 Case Id: 2507M07167 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SURESH CHANDER Vs. LOVE KUMAR

Total Days spent : 29

Case No.: 703/25 Case Id: 2507M07562 Referring Judge: Sh. Deepak Garg, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

JR RICE INDIA PVT LTD Vs. SHREE SALASAR DEV BASMATI HOUSE

Total Days spent : 27

Case No.: 319/2024 Case Id: 2508M08872 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 PM

RADHA DEVI Vs. SHAYAM

Total Days spent : 20

Case No.: 274/24 Case Id: 2507M05441 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:30:00 PM

SURINDER KAUR Vs. SUNIL GOGNA & ORS

Total Days spent : 55

Date: 27/08/2025

Case No.: 17983/18 Case Id: 2505M04004 Referring Judge: Ms. Neha Goel, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 PM

RAJESH GOEL Vs. ASHISH GAMBHIR

Total Days spent : 111

Case No.: 323/23 Case Id: 2508M08864 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:30:00 PM

AAKASH GUPTA Vs. RITUKESH SINGH

Total Days spent : 20

Total: 18

Mediator: Sh. Vidya Prakash, DHJS

Case No.: 705/20 Case Id: 2508M08913 Referring Judge: Sh. Dharmender Singh, DHJS

 Case Type:
 PARTITION : SUIT FOR PARTITION
 Hearing Time :
 2:00:00 PM

SANGEETA VERMA Vs. PRAKASH RAI

Total Days spent : 21

Total: 1

Mediator: Sh. Vinod Kumar Meena, DHJS

Case No.: 92/19 Case Id: 2507M07623 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 12:00:00 PM

RAHUL KUMAR SINGH Vs. RAJINDER KUMAR GOYAL

Case No.: 1614/23 Case Id: 2507M07612 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

ANITA Vs. SUNIL KUMAR

Total Days spent : 27

Case No.: 970/24 Case Id: 2507M07548 Referring Judge: Sh. Raghubir Singh, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

RANJAN K SAPRA Vs. PEST CURE MANAGEMENT & ANR

Total Days spent : 27

Case No.: 9485/24 Case Id: 2508M10429 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

AR JOSHI Vs. RASHIDA

Total Days spent : 6

Case No.: 162/20 Case Id: 2508M10445 Referring Judge: Sh. Abhishek Srivastava, DHJS

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Total Days spent:

Date: 27/08/2025

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

BHAVIK POLYMERS Vs. DE ANNPURNA CONTRACT

Total Days spent : 6

Case No.: 9486/24 Case Id: 2508M10424 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

AR JOSHI Vs. RASHIDA

Total Days spent : 6

Case No.: 8/18 Case Id: 2508M10449 Referring Judge: Sh. Abhishek Srivastava, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT
Hearing Time: 2:00:00 PM

BHAVIK POLYMERS Vs. DE ANNPURNA CONTRACTS

Total Days spent : 6

Total: 7

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